

Central Administrative Tribunal, Lucknow Bench,
Lucknow

ORIGINAL APPLICATION No.458/2007

This the 14th day of December, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member-A

Sushil Kumar Srivastava.....Applicant

By Advocate: Sri K.P. Srivastava.

Versus

U.O.I. & Others.....Respondents

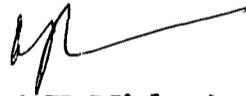
By Advocate: Sri S.P. Singh holding brief for Shri K.K. Shukla.

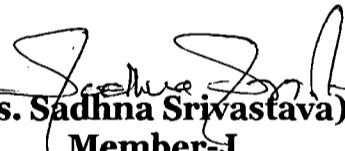
ORDER (Oral)

By Ms. Sadhna Srivastava, Member-J

The learned counsel for applicant stated at the Bar that the relief claim in this OA has already been granted by the respondents therefore the OA has become infructuous.

In view of the submissions made ^{by} the counsel for applicant the OA is dismissed as having become infructuous.


(Dr. A.K. Mishra)
Member-A


(Ms. Sadhna Srivastava)
Member-J

Amit/-